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O.A. No. 1452 of 1993

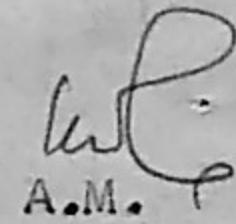
24.12.1993

Hon. Mr. S. Das Gupta, A.M.

The applicant appears in person. Sri N.B. Singh present on behalf of the Respondents.

It is seen from the Supplementary Counter Affidavit filed by the Respondents that the transfer order has already been cancelled and, therefore, the cause of action in this O.A. no longer subsists.

The applicants submits that ~~the~~ certain derogatory remarks have been made against him in the said order of cancellation (Annexure-SCA 1) . The applicant is advised to file a separate O.A. in case he is ~~so~~ aggrieved. So far as this O.A. is concerned, the same has become infructuous on the cancellation of the impugned transfer order, hence the petition is dismissed as infructuous.


A.M.